

**Central Administrative Tribunal
Principal Bench**

O.A. No.1359/2015

New Delhi, this the 12th day of April, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Amit Kumar (age about 21 years)
S/o Sh. Niranjan Lal, Village Nehru Nagar
Post Bhungarka Mahendergarh
Haryana.

...Applicant

(By: None)

Vs.

Indian Railway through Secretary
Ministry of Railways, Rail Bhawan
Raisina Road, New Delhi-110001.
Assistant Personnel Officer
RRC Railway Recruitment Cell
Northern Railway
Lajpat Nagar-I, New Delhi-110024.

...Respondent

(By Advocate: Shri Shailendra Tiwary)

ORDER(ORAL)

Justice Dinesh Gupta :-

None appears for the applicant. It is seen from the records that on several dates of hearing in the past none had appeared on behalf of the applicant. It seems that the applicant has lost interest in prosecuting this matter. Hence, this OA is dismissed for default of appearance and non prosecution.

**(K.N. Shrivastava)
Member(A)**

/vb/

**(Justice Dinesh Gupta)
Chairman**